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Title : Introduction of Constitution Amendment Bill, 2005 (Insertion of new article 262A).

SHRI K.S. RAO (ELURU): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI K.S. RAO : Sir, I introduce** the Bill.

* Published in the Gazette of India, Extraordinary, Part-II,
Section-2 dated 9.12.2005

** Introduced with the Recommendation of the President.